

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA No. 238771/2026 IS LISTED UNDER THIS ITEM]
IA No. 238771/2026 - EARLY HEARING APPLICATION

Date : 25-08-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Sulaiman Mohd Khan, Adv.
Ms. Taiba Khan, Adv.
Mr. Bhanu Malhotra, Adv.
Mr. Gopeshwer Singh Chandel, Adv.
Mr. Abdul Bari Khan, Adv.
Mr. Yash Vardhan Mittal, Adv.
Ms. Alvina Rais Khan, Adv.
Dr. Hilaluddin, Adv.
Mr. SM Hurmal, Adv.
Mr. Ranjeet Singh, Adv.
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Mr. Aviral Saxena, Adv.
Ms. Manisha, Adv.
Ms. Rupali, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 238771/2026

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(NIKITA SINGH)
COURT MASTER (NSH)

